

[Print](#)**Defective Case Register from 2026-08-31 to 2026-08-31**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/37969/2026	NIRANJAN PANDA	2026-08-31	Synopsis and date chart page marking not mentioned.
2	D-CONTR/26063/2026	JYOTI PRAKASH PATRA	2026-08-31	Provision of Law Wrongly furnished. 2.Contemnno no.2 should not be made party as direction issued only to s.P.
3	D-CRLMP/22300/2026	PURNA CHANDRA MISHRA	2026-08-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
4	D-EXP/40111/2026	MOHIT KUMAR PATI	2026-08-31	C. copy of impugned order not filed. Put up for SR after filing of c. copy of impugned order
5	D-WP(C)/40898/2026	DR. BINODA KUMAR MISHRA	2026-08-31	1.Page no.54 61 62 63 not legible.
6	D-CONTC/39503/2026	ADV.	2026-08-31	.page no.23 not legible
7	D-ABLAPL/26078/2026	CHIRANJIB ROUT	2026-08-31	Synopsis and date chart has not been alphabetically paginated
8	D-WP(C)/39618/2026	KISHORE KUMAR MISHRA	2026-08-31	1.Synopsis and date chart not paginated. 2.Subject Code incorrectly Mentioned
9	D-RVWPET/40821/2026	LAXMIKANTA TRIPATHY	2026-08-31	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. Legible copy of page no. 31 to be filed
10	D-BLAPL/26299/2026	SUJIT KUMAR SWAIN	2026-08-31	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page - 19 vide Annexure - 3 is not paginated
11	D-ABLAPL/25943/2026	KHUSBU PANIGRAHI	2026-08-31	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. At page 12 of Annexure 1 village name of the Informant is missing
12	D-BLAPL/26224/2026	ASHUTOSH MISHRA	2026-08-31	1. Synopsis and date chart not alphabetically numbered. 2. Reference certificate not properly furnished.
13	D-WP(C)/41003/2026	SURENDRA KUMAR SAHOO	2026-08-31	Name of parties not mentioned in Vnama.
14	D-WP(C)/40785/2026	BHAGABAN MOHANTY	2026-08-31	1.Date of letter under Annexure-2 does not tally with para-5 of the petition.
15	D-WP(C)/37508/2026	BIKRAM CHANDRA GHADAI	2026-08-31	1. Case year and date of disposal in reference certificate not correct. 2. Para 5 appearing twice. 3. Description of Ann.2 in Index and para 4B not correct
16	D-CRLMC/26389/2026	BAIBASWATA PANIGRAHI	2026-08-31	1. Age of the deponent in both affidavit does not tally with cause title.
17	D-WP(C)/39461/2026	BANSHIDHAR SATAPATHY	2026-08-31	1. Name of father of OP No.11 not properly mentioned.

18	D-EXP/39942/2026	DEEPAK KUMAR MOHAPATRA	2026-08-31	i) Date of representation wrongly mention in date chart. ii) Declaration not page marked as per Index. iii) Reference certificate not furnished. iv) Para no. 7 repeat. v) Date not mention and signed by Ld. counsel for petitioner in page no. 8.vi) Cause title in wp (c) to be filed. Put up for SR after removal of defects.
19	D-CMP/39540/2026	SUKANTA KUMAR NAYAK	2026-08-31	The Date of order mentioned under A-4 does not tally with the Index and in the Petition
20	D-BLAPL/26365/2026	RANJAN KUMAR NAYAK	2026-08-31	1. Reference certificate not properly furnished.
21	D-BLAPL/26245/2026	SANGRAM KESHARI ROUT	2026-08-31	1. The name of the Informant may be redacted from F.I.R.copy. 2. V. Nama is not properly stamped.
22	D-EXP/40110/2026	MOHIT KUMAR PATI	2026-08-31	1.C. copy of impugned order not filed.Put up for SR after filing of c. copy of impugned order
23	D-CMP/40465/2026	SUMITRA MOHANTY	2026-08-31	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of petitioner not correct in entire petition as per signature.Vnama not fill up properly
24	D-WP(C)/36727/2026	RANJIT MOHANTY	2026-08-31	Age of the petitioner not tally with cause title and affidavit.Paragraph not correctly mentioned in the affidavit.
25	D-WA/37951/2026	SASWAT DAS,A.G.A	2026-08-31	i) Appellant no. 2 does not match with wp (c).
26	D-ABLAPL/26174/2026	LAXMIDHAR MAHAPATRA	2026-08-31	1. Reference certificate not properly furnished.
27	D-ABLAPL/26311/2026	BIJAY JENA	2026-08-31	i)Reference certificate not properly furnished. ii)Full name of advocate in Capital letter along with Enrolment No.,Mobile no.not furnished in index,coding sheet,synopsis,Date Chart,payer portion etc.
28	D-WP(C)/39901/2026	JANAKI KANTA MAHAPATRA	2026-08-31	13-APPLICATION CONTAINS MORE THAN ONE PRAYER.
29	D-BLAPL/26182/2026	RAJALAXMI BISWAL	2026-08-31	1.Petition not correctly addressed to Honorable Court 2. The name and address of the informant and her relations name may be redacted form the petition and F.I.R. Copy.The name of the school may be redacted
30	D-BLAPL/26329/2026	JAGABANDHU SAHU	2026-08-31	1. P.S.name is not correctly mentioned in the first para of the petition
31	D-WP(C)/39794/2026	SUBHENDU KUMAR NAYAK	2026-08-31	ROR details mentioned vide Annexure-1 does not tally with Index.
32	D-BLAPL/25949/2026	PANCHANAN PANIGRAHI	2026-08-31	i) Reference certificate not properly furnished.
33	D-MSA/38137/2026	SOUMYA MISHRA	2026-08-31	1. Period of Delay 18 days.I.A for condonation of delay Not Filed 2. Date of order be corrected in the Being Aggrieved Portion
34	D-WP(C)/37628/2026	DURGESH NARAYAN RATH	2026-08-31	1.Address of Op. No.3-4 not properly mentioned in C.title. 2.Pg. No. 26 not filed. 3.Hologram of Rs.50/- not affixed in V.nama.

35	D-ABLAPL/26356/2026	AMULYA RATNA PANDA	2026-08-31	1. Reference certificate not properly furnished. (past criminal antecedent)
36	D-WP(C)/40969/2026	SUKANTA KUMAR DALAI	2026-08-31	8-CAUSE TITLE NOT IN ORDER. 1.Husband name of petitioner left blank in cause title
37	D-ABLAPL/26393/2026	SANKAR PRASAD PADHI	2026-08-31	1. Reference certificate not properly furnished. 2. Synopsis and date chart not Alphabetically numbered.
38	D-ABLAPL/25927/2026	SANJAYA KUMAR PATRI	2026-08-31	17-REFERENCE CERTIFICATE NOT FURNISHED. Pages 12 -15 of Annexure - 1 are partially readable
39	D-EXP/39677/2026	ADV	2026-08-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. C. copy of impugned order not filed Put up for SR after filing of c. copy of impugned order.
40	D-EXP/39675/2026	ADV	2026-08-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.C. copy of impugned order not filed. Put up for SR after filing of c. copy of impugned order.
41	D-EXP/39727/2026	TAPAN KUMAR BISWAL	2026-08-31	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2.copy not served on CGC. 3. i) Para no. not correctly furnished in verification. ii) Rs-50/- of Hologram not paid in v. nama.
42	D-WP(C)/39483/2026	PRAMOD KUMAR NANDA	2026-08-31	Two names of Advocate mentioned in V.nam. But only one signature put there.
43	D-WP(C)/37624/2026	DURGESH NARAYAN RATH	2026-08-31	14-NOT PROPERLY INDEXED. 1.Pg. No.-32 not filed/missing. 2. Not properly paginated after pg. no. 53. 3.Paragraphs not properly mentioned in declaration of affidavit. 4.Hologram of Rs.50/- not affixed in V.nama.
44	D-BLAPL/26301/2026	JYOTIRMAYA SAHOO	2026-08-31	1. FIR (Odia Part) partly readable
45	D-EXP/39674/2026	ADV	2026-08-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.C. copy of impugned order not filed. Put up for SR after removal of defects and filing of c. copy of impugned order.
46	D-BLAPL/26243/2026	MALAYA KUMAR MOHANTY	2026-08-31	1.Reference certificate is not correctly furnished.
47	D-ABLAPL/25928/2026	PARTHA SARATHI DAS	2026-08-31	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Certificate part of the Affidavit needs correction to the effect that he puts his signature in Urdu not Hindi 2. Under defect -

				19 , translation of Odia version of the Informant, has not been mentioned
48	D-WP(C)/40874/2026		2026-08-31	Vakalatnama not filed.
49	D-WP(C)/37517/2026	NIRANJAN PANDA	2026-08-31	1. WPC No. in para 5 not correct. 2. Date of order in para 8 and 9 left blank. 3. Page marking of Affidavit not correct. 4. Paragraph declaration not correct.
50	D-ABLAPL/26279/2026	GAGAN BIHARI SINGH	2026-08-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.In synopsis, date chart and in coding sheet sub code mentioned wrongly . 2.Reference certificate not in proper format. 3.In page no.9, Annexure-1 not marked 4.Provision of law in coding sheet not correctly mentioned.
51	D-CRLMP/25482/2026	UMARANI PANDA	2026-08-31	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
52	D-WP(C)/40037/2026	SALYADU ANIL KUMAR DORA	2026-08-31	1. OP NO.3 not properly mentioned. 2. Address of OP No.3 and 6 not proper.
53	D-ABLAPL/25764/2026	SUJIT KUMAR SAHU	2026-08-31	17-REFERENCE CERTIFICATE NOT FURNISHED.
54	D-WP(C)/37544/2026	SUSANTA KUMAR TRIPATHY	2026-08-31	1. Para 11 missing. 2..Subject Code Not Furnished .
55	D-BLAPL/26315/2026	SUSANTA KUMAR LENKA	2026-08-31	T.R case no. has not been mentioned in the prayer portion
56	D-CMAPL/39124/2026	BAMADEV BARAL	2026-08-31	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid 2. i) C. copy of order not page mark as well as Index. ii) Anx not mark in averment reg c. copy.
57	D-EXP/39733/2026	AMBIKA PRASAD RAY	2026-08-31	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. i) Exp. proceeding wrongly mention in Index. ii) Reference certificate not furnished. iii)DR wrongly mention in page no. 8. iv) Rs 50/- of hologram and Rs 10/- for LAA not paid.
58	D-BLAPL/26218/2026	SATYA RANJAN MULIA	2026-08-31	1.Reference certificate is not correctly furnished
59	D-ABLAPL/26413/2026	BISWARANJAN DALAI	2026-08-31	1. Reference certificate not properly furnished. (Past criminal antecedent not mention)
60	D-BLAPL/26220/2026	SOUBHAGYA KUMAR DASH	2026-08-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Code No. wrongly mentioned in the petition copy.
61	D-WP(C)/40943/2026	DEBADUTTA KANUNGO	2026-08-31	8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 18 and 19 not neat.
62	D-WP(C)/40489/2026	KRISHNA CHANDRA SAHU	2026-08-31	1. Page no.13 not neat and legible
63	D-ABLAPL/26312/2026	ASHOK KUMAR MOHAPATRA	2026-08-31	i)Provision law not correctly furnished.ii)Reference certificate not properly furnished.
64	D-WP(C)/39160/2026	PRAVAT KUMAR NAYAK	2026-08-31	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Date of order under Annexures- 6 does not tally with Index and para- 12 respectively of the petition.2. Date of order under Annexure-5 does not tally with Index and para-12 of the petition.
65	D-BLAPL/26270/2026	DEEPAK KUMAR DAS	2026-08-31	1. P.R.No. is not correctly mentioned in Cause Title and petition. 2. The deponent relationship with his father is not correctly mentioned in Affidavit
66	D-WP(C)/40800/2026	MANORANJAN PADHI	2026-08-31	Date of execution not furnished in V.Nama.
67	D-MACA/40237/2026	ANUP KUMAR PATTNAIK	2026-08-31	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
68	D-BLAPL/26376/2026	JYOTIRMAYA SAHOO	2026-08-31	In date chart rejection order mentioned as 29.08.2026 instead of 25.08.2026
69	D-BLAPL/26147/2026	SURYAKANTA DWIBEDI	2026-08-31	17-REFERENCE CERTIFICATE NOT FURNISHED. The date of disposal of BLAPL4412 Of 26 does not tallied with the FIR Details furnished by the Office
70	D-WP(C)/37625/2026	DURGESH NARAYAN RATH	2026-08-31	1.Pg. No. 56-57 not filed. 2.Pg. No. 78-79 not filed. 3.Hologram of Rs.50/- not affixed in V.nama.
71	D-ABLAPL/26189/2026	DURGADATTA MOHAPATRA	2026-08-31	1. Reference certificate not properly furnished. (Crl. antecedent not mention)
72	D-CONTC/39973/2026	ADV.	2026-08-31	Synopsis and Date Chart not page mark
73	D-MSA/38128/2026	SOUMYA MISHRA	2026-08-31	1. Period of Delay 18 days.I.A for condonation of delay Not Filed.
74	D-CMAPL/40156/2026	MAHESWAR MOHANTY	2026-08-31	8-CAUSE TITLE NOT IN ORDER. 1. Provision of law not correctly mentioned.1. Provision of Law incorrect in I.A. No. 205 of 2026 2. Petition Copy not paginated.
75	D-BLAPL/26361/2026	KULDEEP MOHANTY	2026-08-31	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. The name of the Lower Court where the case is pending mentioned in the Cause Title and petition does not tally with that of Rejection order. 2. The name and address of the victim

				and her parent may be redacted from the F.I.R Copy. 3. The un- redacted F.I.R.copy may be kept in sealed cover.
76	D-MSA/38118/2026	SOUMYA MISHRA	2026-08-31	1. Period of Delay 18 days.I.A for condonation of delay Not Filed.Date of order be corrected in the Being Aggrieved Portion.
77	D-ABLAPL/26215/2026	PRANAYA KUMAR DASH	2026-08-31	1. reference certificate not properly furnished.
78	D-MSA/37644/2026	SOUMYA MISHRA	2026-08-31	1.Period of Delay 18 days.I.A for condonation of delay Not Filed.
79	D-ABLAPL/25948/2026	KHUSBU PANIGRAHI	2026-08-31	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. In FIR name of the mother of the Victim needs redaction
80	D-ABLAPL/25869/2026	AMLAN SHAKTI PAUL	2026-08-31	.Subject Code incorrectly Mentioned
81	D-WP(C)/40327/2026	SHAKTI SEKHAR	2026-08-31	Page no. 28 not available.Page no. 29 30 and 31 not neat.Annexure-11 not page marked
82	D-BLAPL/26273/2026	TUKUNA KUMAR MISHRA	2026-08-31	.Reference certificate not properly furnished 2. Name/title of the victim/informant redacted in F.I.R. and at page no.12 3. Copy of rejection order not submitted entirely 4.Annexure-2 in the Index not properly page mark.
83	D-WP(C)/39189/2026	SOUBHAGYA SWAIN	2026-08-31	Page 49 56 to 75 and 151 not neat and legible.
84	D-WP(C)/37636/2026	DURGA PRASHADA SWAIN	2026-08-31	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Pg. No. 9 not legible. 2.Name of Petitioner and Op. not mentioned in V.nama.
85	D-WP(C)/40481/2026	ANAM CHARAN PANDA	2026-08-31	Wrongly mentioned Annexure-3 instead of Annexure-4 at pg. No.29 of the petition.
86	D-WP(C)/38012/2026	HIMANSHU BHUSAN DASH	2026-08-31	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 20 not neat.
87	D-CRLMP/26388/2026	ABIT SAHU	2026-08-31	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. annexures be kept in cover
88	D-MSA/38112/2026	SOUMYA MISHRA	2026-08-31	1. Period of Delay 18 days.I.A for condonation of delay Not Filed. 2. Date of Tribunal order be corrected in the Being Aggrieved and in the Prayer of the Appeal.
89	D-CRLMC/25917/2026	PRAVAT KUMAR NAYAK	2026-08-31	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Age of the deponent in affidavit not furnished.2.Date of order under Annexure-5 does not tally with para-5 of the petition.
90	D-BLAPL/26370/2026	SURYAKANTA DWIBEDI	2026-08-31	.Subject Code incorrectly Mentioned

91	D-WP(C)/39235/2026	RAJESH RANJAN SAHOO	2026-08-31	4-AFFIDAVIT/VERIFICATION NOT PROPER. Page 55 56 and 61 not legible
92	D-RVWPET/38526/2026	JANAKI KANTA MAHAPATRA	2026-08-31	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
93	D-CRLMP/22223/2026	SURESH CHANDRA PRADHAN	2026-08-31	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
94	D-ABLAPL/25936/2026	AMLAN MOHANTY	2026-08-31	17-REFERENCE CERTIFICATE NOT FURNISHED. Page - 15 of Annexure 1 is not legible
95	D-WP(C)/39495/2026	ATMAJIT MANMITH DAS	2026-08-31	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Synopsis and date chart not paginated.
96	D-CONTC/37991/2026	ADV.	2026-08-31	i) Copy not served to Commerce and Transport deptt.
97	D-BLAPL/26295/2026	GOUTAM CHARAN ROUT	2026-08-31	.Receipt Showing Serv.copy To Vigilance not Filed.
98	D-EXP/39673/2026	ADV	2026-08-31	1.C. copy of impugned order not filed. Put up for SR after filing of c. copy of impugned order
99	D-EXP/40443/2026	SIDHESWAR MALLIK	2026-08-31	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
100	D-CONTC/37984/2026	ADV.	2026-08-31	Reference certificate not furnished.
101	D-BLAPL/26371/2026	SURYAKANTA DWIBEDI	2026-08-31	Mobile number of Ld.Counsel Mr.S.K.Behera in Vakaltnama not given.
102	D-CRLMC/25926/2026	GOKULA NANDA SAHU	2026-08-31	Paragraphs not properly mentioned in declaration of affidavit.
103	D-BLAPL/26238/2026	SOUBHAGYA KUMAR DASH	2026-08-31	1. Name of the victim and informant be redacted in Annexure -1. 2.Copy of F.I.R. not in sequence.
104	D-CONTC/37998/2026	CHIRANJEEV BIDYABHUSHAN	2026-08-31	code Number not properly furnished
105	D-BLAPL/26263/2026	PUSPAMITRA MOHAPATRA	2026-08-31	1.Not submitted undertaking regarding English copy of the Hindi documents annexed to the Bail application.
106	D-ABLAPL/25951/2026	SUBODH KUMAR MOHANTY	2026-08-31	Page 11 of Annexure 1 and Page 16 of Annexure 2 are not readable
107	D-BLAPL/26134/2026	SUBHALATA PRIYADARSINI	2026-08-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED.
108	D-WP(C)/39250/2026	NIRANJAN PANDA	2026-08-31	Annexure-4 not properly page marked
109	D-BLAPL/26175/2026	LAXMIDHAR MAHAPATRA	2026-08-31	17-REFERENCE CERTIFICATE NOT FURNISHED.
110	D-CRP/38837/2026	ASHOK KUMAR MOHAPATRA	2026-08-31	Address of O.P No-25 not furnished in the Petition.

111	D-BLAPL/26172/2026	DEEPAK RANJAN PARIDA	2026-08-31	14-NOT PROPERLY INDEXED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Ref. Certificate is not matching with the FIR details 2. Page 18 of Annexure 1 is not legible 3. Page 45 and 59 of Annexure 3 is not legible
112	D-CRLMC/26006/2026	BIJAYA KUMAR BEHERA 1	2026-08-31	1Name of pending court vary between cause title and prayer.2.Pursuant to standing order n0.1 of 2023 prayer for stay not permissible.
113	D-ABLAPL/25944/2026	SWARAJ PATEL	2026-08-31	20-VERNACULAR CERTIFICATE NOT FURNISHED.
114	D-CRLMC/26402/2026	SUSANTA KUMAR JETHY	2026-08-31	1.Prayer for stay not permissible as per Standing order no.1 of 2023.
115	D-CMP/39775/2026	AMIT PRASAD BOSE	2026-08-31	Name of op no. 2 not correct in CT.
116	D-ABLAPL/26227/2026	SOUMIK SPANDAN TRIPATHY	2026-08-31	31-As per standing order the details of victim/informant shall not be mentioned in the petition. .The details of victim/informant in Annexure-1 be redacted and be kept in sealed cover. 2.In date chart, in Annexure-1 page mark not mentioned.
117	D-WP(C)/40707/2026	MAMATA MISHRA	2026-08-31	1. Page nos.56 and 57 not neat and legible
118	D-BLAPL/26225/2026	AMLAN MOHANTY	2026-08-31	. Reference certificate not properly furnished. (Past criminal antecedent) 2.Page 31/n not properly scanned.
119	D-ABLAPL/25937/2026	AMITAV TRIPATHY	2026-08-31	Details of the Victim(Informant) need to be redacted from Annexure 1
120	D-CRLMC/25981/2026	ARUNA NAYAK	2026-08-31	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.2. Paragraph no. not correctly furnished in the petition.3. Copy of Annexures-1 to 4 disclosing the name of Informant/Victim be kept in cover.
121	D-WP(C)/37489/2026	ASHOK KUMAR SAHOO	2026-08-31	1. Date of Ann.2 in para 4 not correct.
122	D-ABLAPL/26403/2026	LOKESH GOURAV MOHARANA	2026-08-31	1. Nos. of paragraphs not mentioned in the Affidavit.
123	D-MSA/37641/2026	SOUMYA MISHRA	2026-08-31	1. Period of Delay 18 days.I.A for condonation of delay Not Filed.
124	D-WP(C)/40346/2026	SUNKURU SUDHAKAR RAO	2026-08-31	1. Synopsis page 1 not filed. 2. Paragraph declaration left blank in Affidavit and IA affidavit. 3. Annexures not attested. 4. Page 41,146 and 168 missing. 5. OA No. in Ann.8, 9 of Index and Para 9 not correct. 6. Page 101 not legible.
125	D-BLAPL/26216/2026	ARIJEET MISHRA	2026-08-31	1. The name and address of the Informant/Victim and his relatives may be redacted from the F.I.R. and Medical Report.

				2.The unredacted F.I.R. copy may be kept in sealed cover.
126	D-EXP/40099/2026	MOHIT KUMAR PATI	2026-08-31	1.C. copy of impugned order not filed. Put up for SR after filing of c. copy of impugned order
127	D-WP(C)/40903/2026	DR. BINODA KUMAR MISHRA	2026-08-31	.Receipt Showing Serv.copy To cg not Filed.
128	D-BLAPL/26271/2026	DEVASIS MOHANTY	2026-08-31	1. Reference certificate not properly furnished.
129	D-BLAPL/26318/2026	DIBYA JYOTI SAHOO	2026-08-31	1. Page 32 vide Annexure - 1 is repeated. Accordingly, the onward pages need re-pagination
130	D-ABLAPL/25989/2026	KURESH PRASAD DASH	2026-08-31	i) Address of the petitioner has not been correctly 2.Reference certificate is not correctly furnished. 3) S.L No in the affidavit is not made correctly. 4) The name of the petitioner mentioned in cause title does not tally with V. Nama and affidavit.
131	D-WP(C)/40689/2026	SURESH KUMAR JENA	2026-08-31	.Subject Code incorrectly Mentioned
132	D-CRLMP/25739/2026	KASHINATH PATTANAIK	2026-08-31	14-NOT PROPERLY INDEXED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Index not properly page marked.Annexures not mentioned in averment.Annexures not page marked
133	D-BLAPL/26300/2026	JYOTIRMAYA SAHOO	2026-08-31	FIR (Odia part) is partially readable
134	D-CRLMC/25585/2026	SHISHIR KUMAR ROUTRAY	2026-08-31	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos.279 280 and 281 not neat.Page no. 449 not in order.Page no. 451 not available.Receipt Showing Serv.copy To Vigilance not Filed
135	D-WP(C)/37649/2026	PRASANTA KUMAR JENA	2026-08-31	1.Page No.117 136 137 not legible. 2.Paragraphs not properly mentioned in declaration of affidavit.
136	D-CRLMC/26390/2026	DEEPAK RANJAN PARIDA	2026-08-31	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
137	D-BLAPL/26290/2026	JYOTIRMAYA SAHOO	2026-08-31	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. CrIMC No. 1620 of 2024 disposed of on 20.05.2024 has not been mentioned (FIR details of the Office may refer to) 2. FIR (Odia part) is partially readable
138	D-ABLAPL/26310/2026	BIJAY JENA	2026-08-31	i)Reference certificate not properly furnished. ii)Full name of advocate in capital letter along with Enrolment no.and Mobile no.not furnished in index,coding sheet,synopsis,Date chart, payer portion etc
139	D-WP(C)/40076/2026	BANSHIDHAR SATAPATHY	2026-08-31	1. PIN No. in address of OP No.2 not correct.

140	D-BLAPL/26244/2026	ASUTOSH TRIPATHY	2026-08-31	1.H.C.B.A.M. Welfare hologram not submitted. 2.Reference certificate not properly furnished (Crl. antecedent not mention) 3. Page no. 12 not marked.
141	D-ABLAPL/25772/2026	BISWAJIT NAYAK	2026-08-31	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. In Declaration part of the Affidavit, Para -12 has not been mentioned (i.e Para- 1 - 12)
142	D-ABLAPL/25759/2026	DURGA PRASAD DHAL	2026-08-31	1. A typographical mistake in respect of date of FIR registered is found in Dates and Events at Sl.No. 2
143	D-WP(C)/40620/2026	RAJJEET ROY	2026-08-31	1. Deficit CF of Rs.6 to be paid on petition. 2. Name of father of OP NO. 6 to 9 not furnished in CT.
144	D-CMP/39628/2026	RABINDRA NATH PRUSTY	2026-08-31	Name of parties not mentioned in Vnama.
145	D-EXP/40377/2026	ADV.	2026-08-31	C. copy of impugned order not filed. Put up for SR after filing of c. copy of impugned order
146	D-EXP/39515/2026	ADV.	2026-08-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court Fee Rs-10/- to be paid. 2.C. copy of impugned order not filed. i) Synopsis and date chart not mention in Index. ii) District not mention in cause title of op. ii) Put up for SR after removal of defect and filing of c. copy of impugned order.
147	D-CONTC/40167/2026	ADV.	2026-08-31	.Index not page marked
148	D-WP(C)/39532/2026	NIRANJAN PANDA	2026-08-31	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
149	D-EXP/39676/2026	ADV	2026-08-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.C. copy of impugned order not filed Put up for SR after filing of c. copy of impugned order and removal of defects.
150	D-BLAPL/26297/2026	JYOTIRMAYA SAHOO	2026-08-31	FIR (Odia part) is partially readable
151	D-EXP/40641/2026	ADV.	2026-08-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.C. copy of impugned order not filed i) Name of the op mention n Index does not tally with cause title. ii)Put up for SR after filing of c. copy of impugned order.
152	D-WP(C)/38078/2026	RANJAN KUMAR NAYAK	2026-08-31	1. paragraph declaration not correct.
153	D-BLAPL/26351/2026	BIBHUTI RANJAN MOHANTY	2026-08-31	1. The name and address of the Victim/Informant and her parent may be redacted from the F.I.R Copy